

(2024) 02 NGT CK 0007

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 669 Of 2023

Anil Kumar

APPELLANT

Vs

State of Haryana & Ors

RESPONDENT

Date of Decision: Feb. 6, 2024

Hon'ble Judges: Arun Kumar Tyagi, JM; Dr. Afroz Ahmad, EM

Bench: Division Bench

Final Decision: Dismissed

Judgement